

REVISED

ITEM NO.119

COURT NO.4

SECTION - II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.695 OF 2017

STATE OF U.P.

Appellant(s)

VERSUS

SHIVENDRA SINGH @ BHOLA

Respondent(s)

(For exemption from filing O.T. on IA 419/2016 for permission to file Annexures on IA 4574/2016 for exemption from filing O.T. on IA 4575/2016 for exemption from filing O.T. on IA 8554/2016)

Date : 06/06/2017 This appeal was called on for hearing today.

CORAM :

HON'BLE MR.JUSTICE ASHOK BHUSHAN
HON'BLE MR.JUSTICE DEEPAK GUPTA
(Vacation Bench)

For Petitioner(s) Ms.Sakshi Kakkar, Adv.
For Mr.C.D.Singh, Adv.

For Respondent(s) Mr.Ashok K.Srivastava, Adv. (NP)

Upon hearing counsel the Court made the following

O R D E R

List after summer vacation.

(SATISH KUMAR YADAV)
AR-CUM-PS

(MADHU NARULA)
COURT MASTER

ITEM NO.119

COURT NO.4

SECTION - II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CRIMINAL APPEAL NO.531 OF 2017

STATE OF U.P.

Appellant(s)

VERSUS

SHIVENDRA SINGH @ BHOLA

Respondent(s)

(For exemption from filing O.T. on IA 419/2016 for permission to file Annexures on IA 4574/2016 for exemption from filing O.T. on IA 4575/2016 for exemption from filing O.T. on IA 8554/2016)

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